

15-01 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF CENTRAL BOARD OF PREVENTION AND CONTROL OF WATER POLLUTION, NEW DELHI FOR 1977-78.

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1977-78 under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-2954/78]

ANNUAL REPORTS AND REVIEWS OF INDIAN INSTITUTE OF TECHNOLOGY BOMBAY, AND INDIAN MUSEUM, CALCUTTA FOR 1977-78 WITH A STATEMENT, (COMPANY LAW BOARD (BENCH) AMDT. RULES, 1978 AND MONOPOLIES AND RESTRICTIVE TRADE PRACTICES (AMDT) RULES, 1978.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA GHUNDER): I beg to lay on the Table :

(i) (i) A copy of the Annual Report of the Indian Institute of Technology, Bombay for the year 1977-78.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology Bombay, for the year 1977-78.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Report mentioned at (i) above. [Placed in Library. See No. LT-2955/78].

(2)(i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1977-78, together with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1977-78. [Placed in Library. See No. LT-2956/78].

(3) A copy of the "Company Law Board (Bench) Amendment Rules, 1978, (Hindi and English versions) published in Notification No. G.S.R. 422(E) in Gazette of India dated the 22nd August, 1978, under sub-section (3) of section 649 of the

Companies, Act 1956. [Placed in Library. See No. LT-2957/78].

(4) A copy of the Monopolies and Restrictive Trade Practices (Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1124 in Gazette of India dated the 16th September, 1978, under sub-section (3) of section 67 of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library. See No. LT-2958/78].

THIRD AND FINAL REPORT OF P. JAGANMOHAN REDDY COMMISSION OF INQUIRY, WITH GOVT. MEMO OF ACTION TAKEN ON, THE REPORT AND A STATEMENT.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table :-

(1) A copy each of the following papers under sub-section (4) of section of the Commissions of Inquiry Act, 1952 :-

(i) Third and Final Report dated the 23rd June, 1978, of the P. Jaganmohan Reddy Commission of Inquiry set up to inquire into certain allegations against Shri Banshi Lal, former Chief Minister of Haryana and Ex-Union Defence Minister.

(ii) Memorandum (Hindi and English versions) of the Action taken by the Central Government on the above Report.

(2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Report mentioned at (1)(i) above. [Placed in Library. See No. LT-2959/78].

ANNUAL REPORT AND REVIEW OF CENTRAL WAREHOUSING CORPORATION, NEW DELHI FOR 1977-78 AND NOTIFICATION RE DISTRIBUTION OF AMMONIUM SULPHATE AND CALCIUM AMMONIUM BY ANDHRA PRADESH GOVT.

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): On behalf of Shri Bhanu Pratap Singh, I beg to lay on the Table :-

(1) A copy of the annual Report (Hindi and English versions) of the Central Warehousing Corporation New Delhi, for the year 1977-78 along with the Audited Accounts and the Audit Report thereon, under sub-section (11) of section 31 of the Warehousing Corporation Act, 1962.

(2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Warehousing Corporation, New Delhi, for the year